

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.12.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4822 of 2022 in I.A. No. __ of 2022 in Comp. App. (AT) (Ins) No. 645 of 2022	Daiichi Sankyo Company Ltd. Vs. Religare Comtrade Ltd. & Ors.	Kunal Chatter ji
2.	I.A. No. 4843 of 2022 in Restoration App. (AT) No. __ of 2022 in Comp. App. (AT) (Ins) No. 1128 of 2019	Oyster Steel and Iron Pvt. Ltd. Vs. SMW Metal Pvt. Ltd.	A.K. Vali

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